

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON

20/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
 PETITION NUMBER : CP/605/IB/2018  
 NAME OF THE PETITIONER(S) : SHRI ROKADOBA MAHARAJ GINNINGS & PRESSING  
 NAME OF THE RESPONDENT : THE SRI VENKATESA MILLS LTD  
 UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ARUL GINANA PRAKASH FORPHOENIX LEGAL Counsel for Respondent P.A. ST  
 AMRITHA BHARGAV Counsel for Petitioner

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to bring one Demand Draft of Rs.10 Lakhs on next date of hearing, as upfront payment to the Operational Creditor, and to file a Schedule for Payment for the rest of the amount consisting of ten (10) equal instalments. Put up on **25.09.2018 at 10.30 A.M.**

*sd/*  
**(CH.MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)